

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

35. CA 03/2016 in CP 43/2016

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.04.2024**

NAME OF THE PARTIES:- Rajinder Kaur
V/s
Tristar Air Conditioning Pvt Ltd

Section: 397 -398 of Companies Act, 2013

ORDER

None present from either side. List this matter on **01.07.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)